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ITEM NO.5

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 19/11/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Ameet Singh, Adv.

Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Respondent Nos.6(1) and 6(2) are reported to be duly and properly served but none appeared on their behalf.

Service report in respect of respondent No.7 is awaited.

Respondent Nos.1 to 5 are ordered to proceed ex parte.

List again on 10.12.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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